

15.01 hrs.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS SIXTEENTH
REPORT

[Translation]

SHRI SHYAMBIHARI MISRA (Bilhaur): I beg to move that this House do agree with the Sixteenth Report of the Committee on Private Members Bills and Resolutions presented to the House on the 11th March, 1993.

[English]

MR. CHAIRMAN: The question is:

"That this House do agree with the sixteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 11th March, 1993".

The motion was adopted.

MR. CHAIRMAN. There are Bills for introduction. Shri D Venkateswara Rao—
Not present. Shri Chitta Basu.

15.02 hrs

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Preamble, etc.)

[English]

SHRI CHITTA BASU (Barasat): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of

India".

The motion was adopted.

SHRI CHITTA BASU: I introduce the Bill,

15.021/2 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Insertion off New Articles 75 A and
164 A)

[English]

SHRI CHITTA BASU (Barasat): I beg to move for leave to introduce a Bill further to amend the Constitution of India

MR. CHAIRMAN: The question is:

That leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted.

SHRI CHITTA BASU: I introduce the Bill.

15.03 hrs

CONSTITUTION (AMENDMENT) BILL*

(Insertion of New Article 156 A)

[English]

SHRI CHITTA BASU (Barasat): I beg to move for leave to introduce a Bill further to amend the constitution of India

MR. CHAIRMAN: The question is:

"The leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted.